

(ख) व (ग) इन सड़कों पर पुलियों के निर्माण का कार्य न्यूनतम आवश्यकता कार्यक्रम के भाग के रूप में सामान्य ग्रामीण सड़क कार्यक्रम और/अथवा राष्ट्रीय ग्रामीण रोजगार कार्यक्रम तथा ग्रामीण भूमिहीन रोजगार गारंटी कार्यक्रम के अन्तर्गत शुरू किया जा सकता है।

**Distribution of Plots to Landless Poor in Gujarat**

4792. SHRI CHHITTUBHAI GAMIT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of labourers and landless poor in rural areas who have been benefited by the scheme regarding distribution of house sites during the last two years; and

(b) the number of plots distributed district-wise, in Gujarat under this, 20-Point Programme Scheme so far ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The number of landless poor benefited under the scheme of distribution of house sites in the country is as under :

1981-82 — 10,76,146 families

1982-83 — 10,07,466 families

(b) The details about the plots distributed district wise in Gujarat under the 20 Point Programme are not readily available.

**Review of Urban Sanitation Programme**

4793. SHRI CHHITTUBHAI GAMIT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any Working Group was set up by Government to review the progress so far made for urban sanitation programme during last two years ; and

(b) if so, the details regarding the progress so far made for ensuring better urban sanitation under the Central Government projects in the State ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) No Working Group has been set up by the Government to review the progress made in Urban sanitation programmes in States during the last two years. With a view to improving sanitation in urban areas and to promote low cost sanitation methods for disposal of human waste, under the Centrally Sponsored scheme for Integrated Development of Small and Medium Towns, the States are eligible for additional grants-in-aid to the extent of Rs. 15 lakhs for low cost sanitation over and above the ceiling of Rs. 40 lakhs per town admissible under the scheme.

**Implementation of Dryland Farming in Sixth Plan**

4794. SHRI H.N. BAHUGUNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that there has been poor implementation or dryland farming programme and policies as laid down in Sixth Plan leading to scarcity of food-grains and imports costing about Rs. 2000 crores annually (Economic Times, dated 23 Feb., 1984) ; and

(b) whether it is also a fact that recommendation of National Commission on Agriculture made in 1976 also remain unattended largely and if so, whether Government will fix responsibility in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir, The policies laid down for implementation of the improved Dryland Farming programme in the Sixth Plan are being vigorously pursued.

(b) No, Sir. Government have been taking keen interest in the implementation of the recommendations made by National Commission on Agriculture. Action has already been taken to implement over 80% of the total recommendations made by the Commission.

**Adequate Resources in Seventh Plan for Construction of Field Channels in Command Area**

4795. SHRI B.V. DESAI :

SHRI P. M. SAYEED : Will the Minister of IRRIGATION be pleased to state :

(a) whether the Centre have urged States to set apart adequate resources in the Seventh Plan for the construction of field channels in the command areas of various major and medium projects ;

(b) if so, whether this would help in reducing the large gap in the utilisation of irrigation potential ;

(b) whether the gap between the irrigation potential created and its utilisation is at present estimated at four million hectares ;

(d) whether Union Irrigation Ministry has written to States to concentrate in the next plan on the completion of on going schemes, without locking up investment on too many incomplete projects ;

(e) if so, what are the other points that have been written to State Governments in regard to the completion of irrigation plan ; and

(f) how many States have so far completed the irrigation plans that were set up in Sixth Plan period ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) The Planning Commission has set up Working Group to formulate the Seventh Plan proposals for major and medium irrigation and Command Area Development programme in the country which includes Construction of

field channels. The Working Groups are yet to submit their recommendations.

(b) Acceleration of construction of field channels would help in reducing the gap between the created irrigation potential and its utilisation.

(c) Yes, Sir.

(d) The Central Government have impressed upon the State Governments to accord priority for completion of all ongoing projects especially those started during the first three plans by providing maximum outlays to such projects.

(e) The other points brought to the notice of the State Governments in regard to completion of irrigation projects are :-

(i) Completion of as many major and medium projects as possible during the Sixth Plan itself and closing of their accounts.

(2) Completion of all ongoing projects taken up to Fourth Plan during the Seventh Plan by providing full spill-over cost.

(3) Completion of all medium projects taken up so far, during the Seventh Plan.

(f) Eleven States have completed some irrigation projects during the VI Plan so far.

**States Urged to Accord Priority to on-Growing Irrigation Projects**

4796. SHRI B.V. DESAI :

SHRI M. V. CHANDRASHEKHARA MURTHY : Will the Minister of IRRIGATION be pleased to state :

(a) whether the Centre have asked State Governments to accord priority to the completion of on-going irrigation projects ;

(b) whether all irrigation schemes nearing completion have been identified and